

FORM G

INVITATION FOR EXPRESSION OF INTEREST FOR

TIAAN CONSUMER LIMITED OPERATING IN CONSUMER PRODUCTS AT 405, PATEL ASHWAMEGH COMPLEX JETALPUR ROAD, NEAR DAIRY DEN CIRCLE, SAYAJIGUNJ, VADODARA - 390 005

(Under sub-regulation (1) of regulation 36A of the Insolvency and Bankruptcy Board of India (Insolvency Resolution Process for Corporate Persons) Regulations, 2016)

S. No.	RELEVANT PARTICULARS	
1.	Name of the corporate debtor along with PAN & CIN No.	TIAAN CONSUMER LIMITED PAN No.: AAACR7447K CIN No.: L85100GJ1992PLC017397
2.	Address of the registered office	405, Patel Ashwamegh Complex Jetapur Road, Near Dairy Den Circle, Sayajigunj, Vadodara - 390 005
3.	URL of website	Not functional
4.	Details of place where majority of fixed assets are located	NA
5.	Installed capacity of main products/ services	Can be sought by sending an email to the Resolution Professional at ip.tiaan@gmail.com
6.	Quantity and value of main products/ services sold in last financial year	FY 2022-23: Revenue from operations is Nil.
7.	Number of employees/ workmen	Nil
8.	Further details including last available financial statements (with schedules) of two years, lists of creditors are available at URL:	Can be sought by sending an email to the Resolution Professional at ip.tiaan@gmail.com
9.	Eligibility for resolution applicants under section 25(2)(h) of the Code is available at URL:	Can be sought by sending an email to the Resolution Professional at ip.tiaan@gmail.com
10.	Last date for receipt of expression of interest	25.12.2023
11.	Date of issue of provisional list of prospective resolution applicants	04.01.2024
12.	Last date for submission of objections to provisional list	09.01.2024
13.	Date of issue of final list of prospective resolution applicants	19.01.2024



14.	Date of issue of information memorandum, evaluation matrix and request for resolution plans to prospective resolution applicants	24.01.2023
15.	Last date for submission of resolution plans	23.02.2023
16.	Process email id to submit Expression of Interest	ip.tiaan@gmail.com



Devendra Umrao
Resolution Professional
In the matter of Tiaan Consumer Limited
IBBI Regn. No.: IBBI/IPA-003/IP-N00223/2019-20/12640
AFA valid upto: 07.11.2024

Date: December 10, 2023
Place: New Delhi